# Time Table

## Day One: 22nd September, 2018

<table>
<thead>
<tr>
<th>Session</th>
<th>Time</th>
<th>Activity</th>
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</table>
| Inaugural Session  | 9.30 am to 10.00 am | Group Photograph followed by Inaugural Session  
– By Hon'ble Shri Justice Atul Sreedharan  
Shri Sanjeev Kalgaonkar,  
Director, MPSJA  
Shri F. H. Qazi,  
CPC, High Court of M.P.  
Shri Talwant Singh, DHJS  
Shri Samir Datt,  
CEO, Forensics Guru, Delhi  
Shri Jiten Jain  
CEO, India Infosec Consortium, Delhi  
Shri Sanjay Gautam  
Sr. Faculty, CBI Academy, Ghaziabad  
Officers of the Academy |
| I                  | 10.00 am to 11.30 am | Emerging trends in hi-tech cyber crimes and investigative difficulties  
Discussion on online fraud, ATM fraud, credit card fraud etc.  
– By Shri Sanjay Gautam  
Sr. Faculty, CBI Academy, Ghaziabad |
| II                 | 11.45 am to 1.15 pm | Investigation of internet and dark web  
Cyber espionage  
– By Shri Jiten Jain  
CEO, India Infosec Consortium, Delhi |
| III                | 2.15 pm to 3.45 pm | Digital forensics: Introduction to network forensics, satellite phone forensics, mobile forensics and CDR & IPDR analysis (Contd.)  
– By Shri Samir Datt,  
CEO, Forensics Guru, Delhi |
| IV                 | 4.00 pm to 5.30 pm | Digital forensics: Introduction to network forensics, satellite phone forensics, mobile forensics and CDR & IPDR analysis  
– By Shri Samir Datt,  
CEO, Forensics Guru, Delhi |
| V                  | 5.30 pm onwards  | Open Interactive Discussion  
– By Officers of the Academy |
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| I       | 9.00 am to 9.30 am | Recap of preceding day's learning  
- By Officers of the Academy |
| II      | 9.30 am to 11.00 am | General overview of amended Information Technology Act  
- By Shri Prashant Mali, Advocate, Mumbai |
|         |                 | **TEA BREAK** (11.00 am to 11.15 am)                                   |
| III     | 11.15 am to 1.15 pm | Demonstration of cyber forensic tools for investigation and search & seizure of digital evidence  
- By Shri Samir Datt  
CEO, Forensics Guru, Delhi |
|         |                 | **LUNCH BREAK** (1.15 pm to 2.15 pm)                                   |
| IV      | 2.15 pm to 3.15 pm | How to tender electronic evidence before the Court of Law? Recording of depositions including appreciation of electronic evidence  
(Contd.)  
- By Shri Talwant Singh, DHJS |
|         |                 | **TEA BREAK** (3.15 pm to 3.30 pm)                                   |
| V       | 3.30 pm to 4.30 pm | How to tender electronic evidence before the Court of Law? Recording of depositions including appreciation of electronic evidence.  
- By Shri Talwant Singh, DHJS |
| VI      | 4.30 pm to 5.15 pm | Open Interactive Session  
- Chaired by Hon’ble Shri Justice C.V. Sirpurkar  
Hon’ble Shri Justice Atul Sreedharan  
- Moderated by Officers of the Academy |
| VII     | 5.15 pm onwards | Valedictory Session |

**Note:**  
(1) The participants may ask any question but please do not interrupt the speaker midway the lecture.  
(2) The Time Table is subject to change as per exigencies.  
(3) Use of Cell Phones in lecture room is strictly prohibited.  

DIRECTOR